

ITEM NO. 30

COURT NO.9

SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2008

CRLMP.NO(s). 4156

(From the judgement and order dated 04/10/2007 in CRLA No. 930/1993
of The HIGH COURT OF M.P AT JABALPUR)

SALIG RAM SHARMA

Petitioner(s)

VERSUS

STATE OF M.P.

Respondent(s)

WITH CRL.M.P.4156/2008 (C/Delay in filing SLP)

Date: 10/03/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr. Mohan Pandey, Adv.

Mr. Sanjiv Dass, Adv.

Mr. K.K. Mishra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

At the request of the learned counsel for the petitioner, the
matter is adjourned.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Court Master